

(b) if so, what is the number of police officials injured in that encounter and the number of persons arrested in this connection?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र) : (क) जी हां ।

(ख) पांच पुलिस अधिकारियों को चोटें आई और इस संबंध में दो व्यक्ति गिरफ्तार किये गये हैं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Madam.

(b) Five police officials were injured; two persons have been arrested so far.]

KATRA VAISHNAVDEVI IN J. & K.

827. SHRI OM MEHTA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Shri Kathpalia, Deputy Secretary to the Government of India, paid a visit to Katra Vaishnavdevi in the State of Jammu and Kashmir during November, 1963 to enquire into the affairs of the Yogashram; and

(b) if so, the result of the enquiry and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) Shri P. K. Kathpalia, Deputy Secretary, had visited Katra Vaishnavdevi in May, 1964 and not in November, 1963.

(b) Investigations are still in progress.

EXPENSES INCURRED BY DELHI SCHOOLS ON LIBRARY BOOKS

828. SHRI ABDUL GHANI: Will the Minister of EDUCATION be pleased to state:

(a) the amount spent on the purchase of library-books and magazines separately in each of the Government Higher Secondary Schools run by the Delhi Administration during the last 3 years; and

(b) the amount spent on each of the following languages on items referred to above:

1. Urdu,
2. Bengali,
3. Punjabi, and
4. Sindhi?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b)—The requisite information is not readily available.

LANGUAGE TEACHERS IN DELHI SCHOOLS

829. SHRI ABDUL GHANI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a language teacher is provided in a school if there are 12 students either in class VI or in IX whose parents permit their wards in writing to offer any one of the Modern Indian Languages; and

(b) if so, how many students are required in higher secondary classes for which a post-graduate teacher is provided?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a). Yes, Madam. Arrangements for the teaching of a particular language to the students of Class VI or IX are made within the sanctioned strength of teachers of the number of students of that language is at least 12. A separate language teacher is provided when the teaching periods in that language range from 30 to 36 per week.

(b) A post graduate language teacher is provided for Class XI only, and the number of students in that class should be at least 12.